

part of the Cuttack-Paradeep Doubling Project in the coming years to handle the increased traffic which will move once the doubling is completed.

Porter Facilities at Airport

3413. SHRI S. MALLIKARJUNIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether porter facilities are being provided by Air India and Indian Airlines, as provided by the private airlines, at the National and International Airports for helping the senior citizens, patients having ortho problems;

(b) if not, the reasons therefor ;

(c) whether there is any proposal to introduce the porter facilities at Airports; and

(d) if so, the details of the airports where it is likely to be provided ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (d) Air India provides porter facilities to Senior Citizens and patients with Orthopaedic problems when a request is made to the airline. While Indian Airlines does not provide porter facilities, the airline has Customer Services Counter at Airports for providing assistance to unaccompanied minors, senior citizens, wheel chair passengers and passenger needing special services. While there are free baggage trolleys at the airports, no other porter facilities are proposed to be provided.

[Translation]

Vacant posts in Defence Ministry

3414. SHRI RAM SHAKAL : Will the Minister of DEFENCE be pleased to state :

(a) the number of posts lying vacant in the Ministry at present, category-wise;

(b) the reasons for not filling up these posts so far; and

(c) the efforts made to ensure that reservation policy is followed while making recruitment for these posts?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Information is being collected and will be laid on the Table of the House as soon as the same is collected.

[English]

HRA to Defence Personnel

3415. SHRI SUHSIL KUMAR SHINDE : Will the Minister of DEFENCE be pleased to state :

(a) whether in pursuance of Fifth pay Commission's recommendations, orders were issued for payment of house rent allowance to defence personnel subject to production of No Accommodation Certificate (NAC) from the competent authority.

(b) if so, whether the competent authorities in Delhi have declined or withheld the issue of such certificates, irrespective of the fact that the personnel concerned are not in possession of Government accommodation, and payment of HRA to such personnel at other stations has already commenced; and

(c) if so, the measures taken or proposed to be taken to remedy the situation ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) and (c) The competent authorities in Delhi had asked for certain clarifications which have been issued.

[Translation]

Installation of Manganese Plants

3416. SHRI GAURI SHANKER CHATURBHUI BISEN : Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the places in Madhya Pradesh where Ferro-manganese plant have been installed under Manganese Ore India Limited and the capacity of each of them;

(b) the capacity of on-going Ferro-manganese plant of Manganese Ore India Limited at Bharbeli, Balaghat; and

(c) the time by which this plant is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) Manganese Ore (India) Limited is in the process of putting up a ferro manganese plant of 10,000 tonnes per annum capacity of Bharveli mine, Balaghat district of Madhya Pradesh. The plant is almost completed and is scheduled for commissioning very soon.

N.C.C. Training in Schools/Colleges

3417. SHRI MOHAN SINGH : Will the Minister of DEFENCE be pleased to state :

(a) the number of Universities and Colleges where the N.C.C. training is being imparted, State-wise;

(b) whether the entire expenditure on the training of N.C.C. Cadets is borne by the Defence Ministry;

(c) if not, the reasons therefor;

(d) whether there is any proposal to introduce N.C.C. and junior N.C.C. training in all the urban and rural schools and colleges of the country; and

(e) if so, the time by which it is likely to be introduced?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) A statement is attached.

(b) and (c) The expenditure on NCC is jointly funded by the Central and the State Governments. The Central Government provides for – (i) pay and allowances of all the service personnel serving in NCC, (ii) civilian personnel serving in the Directorate General of NCC and the State Directorates of NCC, (iii) equipment of NCC units, (iv) training ammunition, and (v) 50% of the expenditure incurred on various NCC camps.

The State Governments provide funds for expenditure on (i) pay and allowances of the civilian employees at the NCC group headquarters and units (ii) training of the Associate NCC Officers, (iii) washing and polishing allowances to NCC Cadets, (iv) expenditure on POL for motor vehicles, (v) rental for buildings occupies by NCC Group headquarters, and (vi) 50% of the expenditure on various NCC Camps.

(d) and (e) No such proposal is under consideration of the Central Government at present.

Statement

Number of Universities and Colleges where NCC training is imparted

| S.No. | Name of the State/UT | No. of Universities | No. of Colleges |
|-------|----------------------|---------------------|-----------------|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 8 | 254 |
| 2. | Bihar | 5 | 228 |
| 3. | Delhi | 4 | 51 |
| 4. | Gujarat | 5 | 219 |
| 5. | Diu & Daman | – | – |
| 6. | Dadra & Nagar Haveli | – | – |
| 7. | J & K | 2 | 30 |
| 8. | Karnataka | 7 | 299 |
| 9. | Goa | 1 | 18 |
| 10. | Kerala | 4 | 168 |
| 11. | Lakshadweep | – | – |
| 12. | Madhya Pradesh | 11 | 242 |
| 13. | Maharashtra | 14 | 615 |
| 14. | Assam | 2 | 99 |
| 15. | Arunachal Pradesh | 1 | 3 |
| 16. | Meghalaya | 1 | 9 |
| 17. | Mizoram | 1 | 2 |

| 1 | 2 | 3 | 4 |
|-------|------------------|-----|------|
| 18. | Manipur | 1 | 12 |
| 19. | Nagaland | – | 8 |
| 20. | Tripura | 1 | 8 |
| 21. | Orissa | 4 | 115 |
| 22. | Punjab | 4 | 212 |
| 23. | Haryana | 3 | 133 |
| 24. | Himachal Pradesh | 3 | 40 |
| 25. | Chandigarh | 1 | 16 |
| 26. | Rajasthan | 5 | 131 |
| 27. | Tamil Nadu | 11 | 279 |
| 28. | Pondicherry | 1 | 11 |
| 29. | Andaman Nicobar | – | 2 |
| 30. | Uttar Pradesh | 20 | 1154 |
| 31. | West Bengal | 6 | 191 |
| 32. | Sikkim | – | 1 |
| Total | | 126 | 4550 |

[English]

Gauge conversion of Mariyon-Jaunpur Railway Line

3418. DR. BIZAY SONKAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the rail line between Mariyon and Jaunpur is metre gauge and all other railway lines around Mariyon in Eastern Uttar Pradesh and broad gauge;

(b) if so, the reasons therefor; and

(c) the time by which the 58 km track of metre gauge into broad gauge is proposed to be converted ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No. Sir. Mariahu-Janupur is already a broad gauge line.

(b) and (c) Do not arise.

Agriculture Produce Marketing Committee

3419. SHRI RAMKRISHNA BABA PATIL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Maharashtra has sent proposal for revival of centrally sponsored scheme for the development of Agriculture Produce Marketing Committees in the state ;

(b) if so, the details thereof ; and